

**Central Administrative Tribunal Lucknow Bench
Lucknow**

**CCP 38(C) of 2011
In
O.A. No. 97/2010**

Lucknow this the 25th day of January, 2012.

**Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)**

Amar Nath Sukul, aged about 30 years, son of late Dhirendra Nath Shukla, resident of K-1/1388 Ashiyana Colony, Lucknow.

**Applicant
By Advocate Sri Amit Verma for Sri Rajan Roy.**

Versus

1. Sri Saroj Kumar, Principal Controller of Defence Account (Central Command) Lucknow Cantt. Lucknow (also holding the charge of Controller of Defence-Central Command) Lucknow Cantt. Lucknow.
2. Sri R. K. Singh Deputy Controller of Defence Account (Central Command) Lucknow Cantt. Lucknow.
3. Sri Nand Kishor, Controller of Defence Account New Delhi.

Respondents

By Advocate Sri S. P. Singh.

Order (Dictated in open court)

By Hon'ble Justice Alok Kumar Singh, M(J)

Sri Amit Verma holding brief for Sri Rajan Roy, learned counsel for the applicant fairly concedes that substantial compliance has already been made. From the other side, Sri S. P. Singh, submits that detailed compliance affidavit has already been filed which is on record.

2. We have gone through it and keeping in view the submissions made by the learned brief holder as mentioned above, we finally disposed of this contempt petition in full and final satisfaction. Notices stands discharged. No order as to costs.

Spsa
Member (A) 25.1.12

Alok K. Singh
Member (J) 25.1.12

vidya

*CR
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dictated 25-1-12
Bhagat
31-1-12*